

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION NO.10/2020-RC, DATED 15.06.2020

- REF:** 1. Notification No.10/2020-RC, dated 20.2.2020.
2. Notification No.10/2020-RC, dated 30.3.2020.
3. Notification No.10/2020-RC, dated 8.5.2020.
4. Notification No.10/2020-RC, dated 6.6.2020.
5. Interim Order dated 10.6.2020 of the Hon'ble High Court for the State of Telangana at Hyderabad, in I.A.Nos.1 of 2020 in W.P.Nos.7974 and 7979 of 2020.

In continuation of the High Court's notification under reference 3rd cited, it is hereby informed that in view of lock-down due to COVID-19, the last date for submission of applications through 'online' for appointment to the posts of Civil Judge notified under reference 1st cited, is further extended up to 11.59 p.m., on 01.07.2020.

15/6/20

**REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)**